

DIVISION BENCH  
COURT - I

**O-214**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/65(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF :-VIKAS FINANCIAL SERVICES LIMITED)</b>
UNDER SECTION	<b>SEC 252 (3) - BY GOVERNMENT BODY</b>

**Appearances (via video conferencing/physically)**

Mr. S.K. Tiwari, Adv. : For Petitioner  
Ms. Jayesh Choradia, Adv.

Ms. Anita Barla, ARoC, WB : For RoC

**ORDER**

1. Ld. Counsel for the petitioner present. Ms. Anita Barla, ARoC, for the Office of RoC present.
2. Hard copy of the report of RoC has not been filed. Let the same be done within one week.
3. Post this matter on **15/5/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**